

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 146(ND)16
C. A. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2017

NAME OF THE COMPANY: M/s. Mr. Mohinder Kumar Setia & Anr V/s M/s. Satguru Buildwell Pvt.Ltd. & Ors.

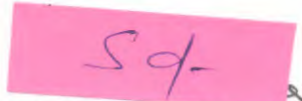
SECTION OF THE COMPANIES ACT: 241/242

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|-------------------------------------|--------------------|-----------------------|------------------|
| 1. | Mr. Mohinder Kumar Setia | | } ADV Petitioners | Jansiddhi |
| 2. | Ms. Jansiddhi Gogia | | | |
| 2.7 | Mr. Rachit Sharma. | J. P.C.S. | Respondent | Rachit |

ORDER

At the request of the parties, adjourned to 05.05.2017.


[S.K. MOHAPATRA]
MEMER [T]


[INA MALHOTRA]
MEMBER [JUDICIAL]